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Title: Regarding Maharashtra-Karnataka border dispute.

\*SHRI VINAYAK BHAURAO RAUT (RATNAGIRI-SINDHUDURG): Hon. Madam Speaker, I rise to express the agony and pain of the Marathi speaking people of Karwar, Belgaum, Nipani who are fighting for natural justice. States were reorganized in the year 1956 on the basis of languages spoken in that particular area. But, unfortunately the Marathi speaking people could not get their own state at that time. So, the leaders like Senapati Bapat, Acharya Atre, Prabodhankar Thakre, Shripad Amrut Dange started agitations for a united Maharashtra and a united Maharashtra was formed on 1<sup>st</sup> May, 1960. But even at that time also, these Marathi speaking parts of Karnataka were not incorporated in the newly formed state. These Marathi speaking people are facing consistent oppression from the Government of Karnataka and Karnataka police for the last 56 years. They are forced to speak Kannada language. There is also a litigation in this connection which is pending in the Supreme Court of India. These Marathi speaking people are being oppressed and suppressed by the Karnataka Government, local administration and police. So I, urge upon Hon. Prime Minister through you to take appropriate action in this regard to ensure justice for the Marathi speaking people of Karnataka. Thank you.

**माननीय अध्यक्ष :**

श्री अरविंद सावंत,

श्री चन्द्रकांत खैरे,

श्रीमती भावना पुंडलिकराव गवली,

श्री यदुव शेवाल,

श्री संजय हरिभाऊ जाधव,

श्री श्रीरंग आप्पा बारणे,

श्री नाना पटोले,

श्री प्रतापराव जाधव,

श्री कृपाल बालाजी तुमाने और

श्री भैरों प्रसाद मिश्र को श्री विनायक भाऊराव राऊत द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।